

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 13/TT/2015

Date: 16.1.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for 2009-14 tariff block and determination of tariff for 2014-19 period for transmission system associated with enhancement of transmission capacity of East-West Corridor (Combined Assets) of Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.1.2016:-

- a. The opening capital cost as on notional DOCO (1.7.2010) for Combined asset as mentioned in the affidavit is ₹7123.83 lakh whereas that mentioned in the Form 6 for 2009-14 tariff period is ₹7200.47 lakh. Submit the actual capital cost as on notional DOCO considered for computation of tariff, and detailed justification for arriving at the capital cost as on notional DOCO.
- b. Submit an undertaking that the total equity infusion as on DOCO and additional capitalisation is not less than 30% of the capital expenditure.
- c. Undertaking duly depicting the un-discharged liabilities if any.
- d. On page no. 16 of the petition, it has been submitted that the estimated completion cost of the combined assets is ₹8714.30 lakh. Submit the basis of the estimated completion cost.

Yours faithfully,

Sd/-

(V. Sreenivas)
Deputy Chief (Legal)